

**HIGH COURT OF SIKKIM**  
Record of proceedings

**CrI. M.C. No.03 of 2023**

RAMESH KUMAR BHUJEL (KHAWAS)  
& ANR.

..... PETITIONERS

VERSUS

THE STATE OF SIKKIM

..... RESPONDENT

Date: 11.09.2023

CORAM :

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Petitioners : Ms. Mon Maya Subba, Advocate.  
Ms. Renuka Lohar, Advocate.

For Respondent : Mr. Yadev Sharma, Additional Public  
Prosecutor.  
Mr. Sujan Sunwar, Assistant Public  
Prosecutor

.....

The learned counsel for the petitioners desires to withdraw this petition which is not objected to by the learned Additional Public Prosecutor for the respondent. The petition is dismissed as withdrawn.

**Judge**

to/ Index : ~~Yes~~ / No  
Internet : Yes / ~~No~~